

ITEM NO.43

REGISTRAR COURT. 1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 8984-8985/2017

M/S LION ENGINEERING CONSULTANTS

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 19-01-2018 These appeals were called on for hearing
today.

For Appellant(s)

Mr. Shadan Farasat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

File not received.

Be listed on 29th of January, 2018.

KAPIL MEHTA
Registrar
19.01.2018

vkt